

Opportunity to Government employees to appear in the I.A.S. examination

3255. SHRI K. M. MADHUKAR :
SHRI D. N. SINGH :

Will the PRIME MINISTER be pleased to state :

(a) whether Government are considering to provide opportunity to the persons who are below 36 years of service and have completed six years of service or only those non-technical class II and class III services, where the promotional avenues are bleak, to sit at the I.A.S. Examination instead of every Government employee (not already in class I) as recommended by the Administrative Reforms Commission; and

(b) if so, whether Government have under consideration the case of non-technical persons from Science and Arts Faculties, who are engaged in teaching science and humanities (non-technical subjects) in technical institutes under the Government—Union and States where the promotional avenues are extremely bleak ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) and (b). The Administrative Reforms Commission in its Report on Personnel Administration has recommended that "in order to provide greater opportunities for the advancement of talented persons who are not already in Class I—every one who has completed 6 years of service in Government and is less than 35 years of age may be given one and only one chance to sit for the open competitive examination for Class I non-technical services, irrespective of the chances already taken provided that he fulfils conditions relating to educational qualifications.

The above recommendation is under consideration of the Government.

Memorandum submitted by Legislators from Rayalaseema to P.M. for Financial Assistance

3256. SHRI P. VENKATASUBBAIAH :
Will the Minister of PLANNING be pleased to state :

(a) whether the legislators from Rayalaseema have submitted a memorandum to the Prime Minister requesting for financial assistance to the socio-economic development of the backward area of Rayalaseema, during her visit to Hyderabad in connection with the meeting of the Southern Zonal Council; and

(b) if so, whether any financial assistance in addition to the regular plan provision will be made available for the development of this area?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA) : (a) Yes, Sir; some M.Ps, M.L.As and others submitted a Memorandum to the Prime Minister on the subject of the socio-economic development of Rayalaseema region of Andhra Pradesh and requested *inter alia* that a special revolving fund of Rs. 100 crores may be sanctioned for the purpose.

(b) The Regional Development Plan for Rayalaseema, in the context of which the financial assistance mentioned in part (a) of the question has been suggested envisages total investments of Rs. 250 crores, Rs. 350 crores and Rs. 517 crores in the Fourth, Fifth and Sixth Plan respectively. The question of assistance during the Fourth Plan period will be examined in relation to the ongoing programmes in the area, after receiving proposals in that behalf from the Government of Andhra Pradesh specifying in particular, the adjustments that are possible in the current Plan so as to provide for a larger allocation for the developmental needs of the Rayalaseema region. In formulating the Central as well as the States'